

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 2307
TO BE ANSWERED ON 12.03.2026

Allocations for pollution control and NCAP

2307. SHRI S NIRANJAN REDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the reasons for reduction in allocations (from ₹1,300 cr to ₹1,091 cr) for pollution abatement and the National Clean Air Programme (NCAP) compared to the previous year's revised estimates;
- (b) the extent to which the Ministry has mobilised international climate finance, green bonds, multilateral funding and private capital to supplement budgetary resources; and
- (c) the details of performance-linked financial incentives provided to States under NCAP during the last three years, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a): The allocation for the Central Sector Scheme 'Control of Pollution' increased from ₹853.9 crore in BE 2025–26 to ₹1300 crore in RE 2025–26. For BE 2026–27, ₹1091 crore has been allocated, which is higher than that of BE 2025–26.

(b): India's climate action is mainly financed by budgetary allocations of the respective Ministries/ Departments that have institutionalized the respective nine Missions of the National Action plan on Climate Change (NAPCC). India has also engaged with multilateral funds like the Green Climate Fund (GCF) and the Adaptation Fund (AF) for financing climate action within the country. So far, sixteen (16) projects/ programmes have been approved to India by the GCF with a total allocation of USD 1.1 billion to mitigate and adapt to climate change in sectors including water, clean energy, coastal, livelihood, transport, medium and small enterprises and climate start-ups. The country has accessed resources from the Adaptation Fund. The projects amounted to a total of USD 16.86 million for sectors covering food security, forests, agriculture, water management, and coastal management. India has also been engaging with the Global Environment Facility (GEF) for financing climate action.

Further, Department of Economic Affairs issued a 'Framework for Sovereign Green Bonds' to finance and/or refinance expenditure for eligible green projects.

(c): Details of State-wise performance-linked air quality grants provided to 130 cities of 24 States/UTs under National Clean Air Programme (NCAP) since 2022-23 till date, are enclosed at **Annexure-I**.

Annexure I**Details of State-wise performance-linked air quality grants provided to 130 cities of 24 States/UTs under National Clean Air Programme (NCAP) and XVth Finance Commission Air Quality Grants since 2022-23 till date**

Sl.No.	State	Funds released (in Rs. crore)
1.	Andhra Pradesh	238.57
2.	Assam	96.36
3.	Bihar	69.97
4.	Chandigarh	25.48
5.	Chhattisgarh	114.19
6.	Delhi	70.11
7.	Gujarat	648.27
8.	Haryana	52.89
9.	Himachal Pradesh	12.12
10.	Jammu & Kashmir	167.04
11.	Jharkhand	42
12.	Karnataka	184.44
13.	Madhya Pradesh	362.33
14.	Maharashtra	497.35
15.	Meghalaya	9.16
16.	Nagaland	24.08
17.	Odisha	91.68
18.	Punjab	248.67
19.	Rajasthan	261.59
20.	Tamilnadu	421.89
21.	Telangana	373.12
22.	Uttar Pradesh	2147.71
23.	Uttarakhand	86.18
24.	West Bengal	723.27
Total		6968.47
